

No.GOB(I) 2/2022

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 24TH MARCH, 2022.

NOTIFICATION

PART - A

The following transfer and postings of Judicial officers in the cadre of Senior Civil Judge, are ordered in the interest of public service, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Sri. B. Chennappa	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru.	Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Sri. Prakash.V. – promoted as District Judge vide notification dated 23.03.2022)
2	Sri. Krishna Raj K.	I Addl. Senior Civil Judge, Ballari.	Prl. Senior Civil Judge and CJM, Ballari. (Vice Smt. Vimal R.Nandagaon – promoted as District Judge vide notification dated 23.03.2022)
3	Smt. Shilpa K.S.	Addl. Senior Civil Judge and CJM., Chikkamagaluru.	Senior Civil Judge and CJM, Chikkamagaluru. (Vice Sri. Veeranna Somashekara – promoted as District Judge vide notification dated 23.03.2022)
4	Smt. Shilpa A.G.	II Addl. Senior Civil Judge, D.K. Mangaluru.	Prl. Senior Civil Judge and CJM, D.K. Mangaluru. (Vacant Court)

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1	2	3	4
5	Sri. Deepak Patil	Addl. Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District.	Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Vice Sri. R.D. Ekabote – promoted as District Judge vide notification dated 23.03.2022)
6	Sri. Mahesh S.Patil	Addl. Senior Civil Judge and JMFC, K.G.F., Kolar District.	Prl. Senior Civil Judge and JMFC, K.G.F., Kolar District. (Vacant Court)
7	Smt. Anupama Lakshmi.B.	Addl. Senior Civil Judge, Ramanagara.	Prl. Senior Civil Judge and CJM, Ramanagara. (Vice Sri. Kulkarni Narahari @ Prakash Sripad – promoted as District Judge vide notification dated 23.03.2022)
8	Sri. Vedamoorthi B.S.	Addl. Senior Civil Judge and JMFC., Pandavapura, Mandya District.	Senior Civil Judge and JMFC., Pandavapura, Mandya District. (Vice Sri. N. Muniraja – promoted as District Judge vide notification dated 23.03.2022)

PART-B

The following Civil Judges who have been promoted to officiate as Senior Civil Judges are transferred and posted to the charges noted against their names at column No.4 below, in the interest of public service, to take effect immediately:

: 3 :

Sl. No.	Name of the Officer	Present Charge	Charge to which posted
1	2	3	4
1	Sri. Harisha	Civil Judge and JMFC., Arkalgud, Hassan District.	Addl. Chief Judicial Magistrate, Bengaluru Rural District, Bengaluru. (Vice Sri. B.Chennappa – transferred)
2	Sri. Kurani Kant Dhaku	Civil Judge and JMFC-II Court, Karwar.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, U.K.Karwar. (Vice Sri. Santhosh Kumar Shetty.N. – promoted as District Judge vide notification dated 23.03.2022)
3	Smt. Aparna	Civil Judge and JMFC., Ramdurg, Belagavi District.	I Addl. Senior Civil Judge, Ballari. (Vice Sri. Krishna Raj K.– transferred)
4	Sri. H.Satish	Prl. Civil Judge and JMFC., Shivamogaa.	XXVII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. T. Govindaiah – promoted as District Judge vide notification dated 23.03.2022)
5	Sri. Yogesh	Prl. Civil Judge and JMFC., Holalkere, Chitradurga District.	Senior Civil Judge and JMFC, Nagamangala, Mandya District. (Vice Sri. Madhvesh Daber – promoted as District Judge vide notification dated 23.03.2022)

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1	2	3	4
6	Smt. B.Shilpa	Prl. Civil Judge and JMFC., Gubbi, Tumakuru District.	Addl. Senior Civil Judge and JMFC., Doddaballapura, Bengaluru Rural District. (Vacant Court)
7	Smt. Roopa M.D.	Civil Judge and JMFC., Tarikere, Chikkamagaluru District.	Prl. Senior Civil Judge and JMFC, Srirangapatna, Mandya District. (Vice Sri. Prakash Sangappa Helavar – promoted as District Judge vide notification dated 23.03.2022)
8	Sri. Yashavanth Kumar.R	Prl. Civil Judge and JMFC., Harihar, Davanagere District.	Senior Civil Judge and JMFC, Shikaripur, Shivamogga District. (Vice Sri. H. Devaraju – promoted as District Judge vide notification dated 23.03.2022)
9	Sri. Vishwanath V. Mugathi	Prl. Civil Judge and JMFC., Gangavathi, Koppal District.	Senior Civil Judge and JMFC, Channagiri, Davanagere District. (Vacant Court)
10	Sri. J. Krishna	Prl. Civil Judge and JMFC., Mudigere, Chikkamagaluru District.	Addl. Senior Civil Judge and CJM., Chikkamagaluru. (Vice Smt. Shilpa K.S. – transferred)
11	Sri. Basavaraj Talawar	Civil Judge and JMFC., Hunsur, Mysuru District.	Senior Civil Judge and JMFC, Gundlupet, Chamarajanagar District. (Vice Smt. S. Sujatha – promoted as District Judge vide notification dated 23.03.2022)

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1	2	3	4
12	Sri. Guddappa Basavanneppa Hallakai	Prl. Civil Judge and JMFC., Honnavar, Uttara Kannada District.	Senior Civil Judge and JMFC, Yellapur, Uttara Kannada District. (Vacant Court)
13	Sri. M.Manjunatha	Prl. Civil Judge and JMFC., Hubballi, Dharwad District.	Addl. Senior Civil Judge and JMFC., Pandavapura, Mandya District. (Vice Sri. Vedamoorthi B.S. – transferred)
14	Smt. Lakshmi G.M	Civil Judge and JMFC., Moodbidri, Dakshina Kannada District.	I Addl. Senior Civil Judge, Mangaluru. (Vice Smt. M. Anitha – promoted as District Judge vide notification dated 23.03.2022)
15	Sri. Ravindrakumar B. Kattimani	Deputy Registrar, City Civil Court, Bengaluru City.	XVII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
16	Smt. Priya Ravi Joglekar	Civil Judge and JMFC., Koppa, Chikkamagaluru District.	Prl. Senior Civil Judge and JMFC, Puttur, Dakshina Kannada District. (Vice Sri. M.Ramesha – promoted as District Judge vide notification dated 23.03.2022)
17	Smt. Bhagyamma	Prl. Civil Judge and JMFC-II Court, Hassan.	Senior Civil Judge and JMFC, Bantwal, Dakshina Kannada District. (Vice Sri. Bala Gopala Krishna – promoted as District Judge vide notification dated 23.03.2022)

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1	2	3	4
18	Sri. Anil Prakash M.P.	Civil Judge and JMFC, Holenarsipura, Hassan District.	Addl. Senior Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Vice Sri. Deepak Patil – transferred)
19	Sri. Anand S.Kariyammanavar	Deputy Registrar, Chief Metropolitan Magistrate Court, Bengaluru City.	Presiding Officer, (Spl. Court), Economic Offences, Bengaluru. (Vice Sri. Sreenivasa – promoted as District Judge vide notification dated 23.03.2022)
20	Sri. Sandeep Patil	Civil Judge and JMFC, Saundatti, Belagavi District.	XIX Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vacant Court)
21	Sri. K.N.Shivakumar	Civil Judge and JMFC., Hirekerur, Haveri District.	XXII Addl. Judge, Court of Small Causes and ACMM, Bengaluru City. (Vacant Court)
22	Sri. B.N.Ramesh Babu	Civil Judge and JMFC., Turuvekere, Tumakuru District.	Prl. Senior Civil Judge and JMFC, Hosapete, Ballari District. (Vice Sri. Padma Prasad – promoted as District Judge vide notification dated 23.03.2022)
23	Sri. Ramesh Shanmukhappa Ganiger	Civil Judge and JMFC., Sindgi, Vijayapura District.	Senior Civil Judge, Gangavathi, Koppal District. (Vice Sri. V. Nagaraja – promoted as District Judge vide notification dated 23.03.2022)

1	2	3	4
24	Sri. Shankarappa Malakajappa Arutagi	Civil Judge and JMFC., Bagepalli, Chikkaballapura District.	Senior Civil Judge and JMFC., Aland, Kalaburagi District. (Vice Sri. Mallari Chidambarao Nadagouda – promoted as District Judge vide notification dated 23.03.2022)
25	Sri. Arun Kumar G	Prl. Civil Judge, Puttur, Dakshina Kannada District.	I Addl. Senior Civil Judge, Bengaluru Rural District, Bengaluru. (Vacant Court)
26	Sri. Mahadevappa H.	Prl. Civil Judge and JMFC., Maddur, Mandya District.	Addl. Senior Civil Judge, Srirangapatna, Mandya District. (Vice Sri. Malhar Balakrishna Kulkarni – promoted as District Judge vide notification dated 23.03.2022)
27	Sri. Sandeep Appasaheb Naik	Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District.	Senior Civil Judge and JMFC, Jewargi, Kalaburagi District. (Vacant Court)
28	Sri. S.Chinnaswamy	Prl. Civil Judge and JMFC., Gadag.	Senior Civil Judge and JMFC., Ron, Gadag District. (Vice Sri. Ramakant Chavan – promoted as District Judge vide notification dated 23.03.2022)
29	Sri. Raheemali Moulasab Nadaf	Prl. Civil Judge and JMFC., Sagar, Shivamogga District.	Addl. Senior Civil Judge and JMFC, K.G.F., Kolar District. (Vice Sri. Mahesh S.Patil – transferred)

1	2	3	4
30	Smt. Sowbhagya Bhusher	Prl. Civil Judge and JMFC., Thirthahalli, Shivamogga District.	XXVIII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vice Sri. Manjunatha – promoted as District Judge vide notification dated 23.03.2022)
31	Sri. Jayaprakash V.	Civil Judge, OOD, Legal Assistant, Karnataka Lokayuktha, Bengaluru. (ON REPATRIATION)	Senior Civil Judge and JMFC, Mudigere, Chikkamagaluru District. (Vice Smt.N. Narasamma – promoted as District Judge vide notification dated 23.03.2022)
32	Smt. Shobha E.	Civil Judge and JMFC., Mundargi, Gadag District.	I Addl. Senior Civil Judge, Kolar. (Vacant Court)
33	Sri. Prakash P.M.	Civil Judge and JMFC., Chikkaballapura.	Senior Civil Judge, Chintamani, Chikkaballapura District. (Vice Smt. C.G.Vishalakshi – promoted as District Judge vide notification dated 23.03.2022)
34	Smt. Shobha B.G.	Prl. Civil Judge, Belagavi.	Services are placed at the disposal of the Government for being appointed as Senior Civil Judge, OOD, Member Secretary, District Legal Services Authority, D.K.Mangaluru. (Vice Sri. Pruthviraj Vernekar – promoted as District Judge vide notification dated 23.03.2022)

1	2	3	4
35	Sri. Mahesh B.T.	Prl. Civil Judge and JMFC., Magadi, Ramanagara District.	Addl. Senior Civil Judge, Ramanagara. (Vice Smt. Anupama Lakshmi B – transferred)
36	Smt. Zarifa Banu A.R.	JMFC-II Court, Mandya.	Addl. Judge, Court of Small Causes, Mysuru. (Vacant Court)
37	Smt. Latha J.	Prl. Civil Judge and JMFC., Dharwad.	XXXII Addl. Chief Metropolitan Magistrate, Bengaluru City. (Vacant Court)
38	Smt. Latha K.	Prl. Civil Judge and JMFC., Chitradurga.	VII Addl. Senior Civil Judge and JMFC, Mysuru. (Vacant Court)

BY ORDER OF THE HIGH COURT,

SD/-

(T.G.SHIVASHANKARE GOWDA)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

- 1 The Prl. City Civil & Sessions Judge, Bengaluru City, all the Prl. District & Sessions Judges in the State, the Chief Judge, Court of Small Causes, Bengaluru City, with a direction to circulate this notification to the Officers and courts concerned and make necessary arrangements for relieving the officers concerned.
- 2 The Officers mentioned at **PART-A** and the Officers mentioned at Sl.No.1, 3 to 30, 32, 33 and 35 to 38 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts, immediately.

- 3 The Officer at Sl.No.31 of **PART-B** of the notification with a direction to get himself relieved from the present charge of his post only after receipt of repatriation order from the Government and then proceed to take charge of his new post, immediately.
- 4 The Officers at Sl.No. 2 and 34 of **PART-B** of the notification with a direction to get themselves relieved from the present charge of their posts immediately and to assume charge of their new posts only after receipt of necessary appointment orders from the Government.
- 5 The Courts concerned.
- 6 The Accountant General in Karnataka, Bengaluru.
- 7 The A.R (S.S)-cum-P.S. to Hon'ble the Chief Justice.
- 8 All the Private Secretaries to the Hon'ble Judges.
- 9 The Registrar General/ Registrar (Vigilance)/ Registrar (Statistics and Review)/ Registrar (Judicial)/Registrar (Recruitment)/Registrar (Administration)/Registrar (Protocol and Hospitality)/Registrar (Infrastructure and Maintenance)/Registrar (Computers) and Secretary to Hon'ble the Chief Justice.
- 10 The Additional Registrar General, Dharwad and Kalaburagi Benches.
- 11 The Central Project Co-ordinator of this office, with a request to web-host this notification on the official website of the High Court of Karnataka.
- 12 The Director, Karnataka Judicial Academy, Bengaluru.
- 13 The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
- 14 The Director, Bangalore Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
- 15 The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
- 16 The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
- 17 The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
- 18 The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.

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- 19 The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
- 20 The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
- 21 The President, Karnataka State Judicial Officers' Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
- 22 The Section Officers of GOB-II/RSB/HVC/HCB/HCA-II/HCL/DJBS/DJA-I/DJA-II/DJA-III Branches of this office.
- 23 Spare copies.

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